

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 168 of 2003

Jabalpur this the 30th day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

1. All India Railway Mail Service (RMS) & MMS Employees Union G.C, through: Its Divisional Secretary, G.C. Joshi, BCR, Sorting Assistant, HRO RMS M.P. Division, Bhopal.
2. Mr. M.K. Jha S/o B.L. Jha, BCR Sorting Assistant, R/o. 14/8, Sought T.T. Nagar Bhopal.

APPLICANT

(By Advocate - Shri A.D. Mishra)

VERSUS

- 1 Union of India, Through, Director, Department of Post, Dak Bhawan, New Delhi.
2. Chief Post Master General, M.P. Circle, Bhopal.
3. Superintendent Railway Mail Service, M.P. Division, Bhopal Pin No. 462 003.

RESPONDENTS

O R D E R (ORAL)

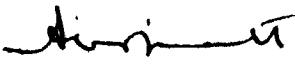
By Anand Kumar Bhatt, Administrative Member :

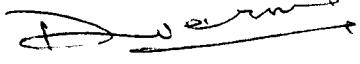
The OA is mainly in the representative capacity, represented by All India Railway Mail Service (RMS) & MMS Employees Union G.C. (Group-C), through its Divisional Secretary, M.P. Division, Bhopal.

2. The relief sought is that the BCR benefit be given from the date the employee completes 26 years of service. The applicants have given a legal notice to the respondents on 23/11/2002 (Annexure A/10).

However, there does not seem to be any representation filed in this regard, to the respondents. It is directed that the applicants will submit a representation to the respondents within one month and the respondents will take a decision on the representation within 3 months of the receipt of the representation.

3. OA is disposed of accordingly.

  
(Anand Kumar Bhatt)  
Administrative Member

  
(D.C. Verma)  
Vice Chairman (J)

पूँजीकरण सं. ओ/वा. जगलपुर, दि.

परिविधि अधीक्षण

- (1) श्रीम. अमर प्रसाद चौहान, जगलपुर
- (2) अमरपाल चौहान, जगलपुर के काउंसल A.O. 202/104
- (3) एक्टर अमरपाल चौहान, जगलपुर के काउंसल 23P. 102.
- (4) अमरपाल चौहान, जगलपुर व्यावसायी देव  
सूचना पर्याप्त कार्यवाही हेतु

SA

P-2  
2-7-03

Recd/ 3/2/03

रजिस्ट्रेशन